

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 246 of 2017 (SZ)

Applicant(s)

Respondent(s)

S. Naseera
Jittobanapalli
Thogarapalli
Krishnagiri

1. The Member Secretary
State Level Environment Impact
Assessment Authority, Saidapet
Chennai
2. The District Level Environment Impact
Assessing Authority, rep. by its
Chairman, The District Collector
Krishnagiri

Legal Practitioners for Applicant(s)

Legal Practitioners for Respondents

Mr. K. R. Krishnan

Mr. Syed Nurullah Sheriff for R1
Mr. E. Manoharan, Addl. G.P for R2

Note of the Registry	Orders of the Tribunal
Item No.1	<p>Date: 13th November, 2017</p> <p>Heard the learned counsel appearing for the applicant. Issue notice to the respondents.</p> <p>Mr. Syed Nurullah Sheriff takes notice for respondent No.1, Mr. E. Manoharan, learned Additional Government Pleader takes notice for respondent No.2 and waive service of notice.</p> <p>Applicant to furnish copy of application with annexures to the learned counsel appearing for the respondents during the course of the day.</p> <p>Let the reply be filed by respondents within a period of 3 weeks with advance copy to the applicant who is at liberty to file rejoinder, if any, within a period of one week thereafter.</p> <p>List the matter on 1.12.2017.</p>

....., JM
(Justice M.S.Nambiar)

.....,EM
(Shri P.S. Rao)

